

(c) and (d). 364 quarters have been constructed in Timarpur in recent years and 120 more are under construction on land vacated by the demolition of 44 quarters. 236 more quarters will be constructed when the site is available. At Ahata Kidara, 200 quarters will be constructed to replace 99 existing quarters.

(e) Yes, generally it is so.

**Manganese Ore Mines at Shivrajpur, Gujarat**

2056. { Shri D. J. Naik:  
Shri Chhotubhai Patel:

Will the Minister of Labour and Employment be pleased to state:

(a) whether manganese ore mines at Shivrajpur (Gujarat) have been closed down since January, 1962;

(b) if so, the total number of labourers that have been affected as a result thereof;

(c) whether any inquiry has been made by Government regarding the closure;

(d) if so, the reasons for closure;

(e) whether manganese ore has been recently purchased by the State Trading Corporation;

(f) if so, in what quantity; and

(g) when it is likely that mines would be worked?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) Shivrajpur Syndicate Ltd. closed down all operations in their Pani Mines and suspended all underground operations in Shivrajpur Mines since January, 1962 (except pumping on a minor scale).

(b) One thousand and seven hundred.

(c) An enquiry was made by the Director Indian Bureau of Mines.

(d) The reasons for closure are low demand for the Shivrajpur Ore, which

contains high percentage of impurities, decline in the world trade of manganese ore, fall in world steel production, foreign competition and development of new mining areas in close proximity to the consuming centres.

(e) Yes.

(f) Approximately 46,000 tons.

(g) It is not possible to give any indication.

**Manufacture of Terylene**

2057. **Shri Heda:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any licence is being given for the manufacture of terylene;

(b) the capacity of the plant and name of the licensee;

(c) the requirements of terylene in the next five years and the purposes of these requirements; and

(d) saving of foreign exchange thereby?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b). An industrial licence has been granted to Messrs I.C.I. (India) Ltd. for the establishment of an undertaking for the manufacture of polyester fibre with a capacity of 4.5 million lbs. per annum.

(c) Requirements are estimated at about 8 million lbs. per annum. Polyester fibre is used in admixture with wool tops and with also other fibres.

(d) About Rs. 2 to 3 crores of foreign exchange per year.

**Rural Housing Scheme**

2058. **Shri Rishang Keishing:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that a sum of Rs. 2 lakhs allotted for the rural housing scheme for Manipur during the last two years got lapsed: